

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/146/2016

NAME OF THE PETITIONER(S)

: Nirej V. Paul & another

NAME OF THE RESPONDENT(S)

: The Canning Industries Cochin Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Athiban Wijay A1/2

Cannel for Pentioner

Apriba

SRIRANT MOHAN, PCS

Furthe R-I Company

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ORDER

Counsel for petitioner present and prayed time for making submissions. He also stated that has filed a memo, enclosing a copy of the order passed by the SEBI. PCS representing the R1 Company present. Both the counsel prayed time for making submissions. Time extended at their request. Put up on 22.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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